

# ORISSA HIGH COURT

## FILING REPORT AS ON :25/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/40540/2025	CUTTACK HOSPITALS PRIVATE LIMITED VS ADITYA LAP TECH DEVELOPMENT PRIVATE LIMITED	SUBHAM SHARMA VS SAROJ KUMAR PADHY	// () //	AOD20220003503C202500009
2	D-BLAPL/30200/2025	DHANURJAYA @ DHANUJAYA BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS SAROJ RANJAN SUBUDHI	CHANDILI /325 /2024 () //	
3	D-BLAPL/30203/2025	RANJIT NAIK VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS BIKASH KARNA	BANARAPAL /398 /2025 () //	
4	D-BLAPL/30205/2025	BRAJENDRA KANHAR VS STATE OF ODISHA	BIKASH KARNA VS MAHES DAS	MANAMUNDA /283 /2025 () //	
5	D-BLAPL/30206/2025	BABUNA BISOI VS STATE OF ODISHA	MAHES DAS VS ANKANN PANDA	CHAKAPADA PS /93 /2025 () //	
6	D-BLAPL/30207/2025	BHARAT JANI VS STATE OF ODISHA	ANKANN PANDA VS AKSHAYA KUMAR SUBUDHI	BHAWANIPATNA SADAR /378 /2025 () //	
7	D-BLAPL/30210/2025	AKASH NAYAK @ KANHU VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS MANORANJAN MISHRA	KABISURYANAGAR /576 /2025 () //	
8	D-BLAPL/30211/2025	CHITARANJAN PANDA VS STATE OF ODISHA	MANORANJAN MISHRA VS SATYANARAYAN MISHRA	BELPAHAR /172 /2025 () //	
9	D-BLAPL/30223/2025	AJGAR ALI KHAN VS STATE OF ODISHA	SATYANARAYAN MISHRA VS MD. GOLAM MADANI	NAIKANI-DIHI /233 /2025 () //	AOR20220001303C202500049
10	D-BLAPL/30226/2025	KASI @ KASHIMUDDIN KHAN VS STATE OF ODISHA	MD. GOLAM MADANI VS SUSHANTA KUMAR JOSHI	TIHIDI /197 /2025 () //	
11	D-BLAPL/30229/2025	NIMICHAN BISWAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS SUSHANTA KUMAR JOSHI	NAWAPARA /105 /2025 () //	

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12	D-BLAPL/30231/2025	DINESH SAHA VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	BEGUNIA P.S. /275 /2025 () //	
13	D-BLAPL/30234/2025	RAJ KISHORE DNAYAK @ DANAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANIGOCHA /105 /2025 () //	
14	D-BLAPL/30236/2025	KARNA NAYAK @ KARAN NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /4 /2025 () //	AOR20220001631C202500262
15	D-BLAPL/30239/2025	SUNAM GAMANGO @ SUMAN GAMANGA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /72 /2020 () //	AOR20220001631C202500263
16	D-BLAPL/30244/2025	SUNIL MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /97 /2025 () //	
17	D-BLAPL/30245/2025	RELI SABAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /37 /2025 () //	
18	D-BLAPL/30246/2025	SARAT CHANDRA PARICHA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /88 /2024 () //	
19	D-BLAPL/30247/2025	SANJAYA BEBIRIA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /88 /2024 () //	
20	D-BLAPL/30248/2025	UMESH RANJAN ROUT@MUNA VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	TANGI /290 /2025 () //	
21	D-BLAPL/30249/2025	SASMITA ROUT @ KUNI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /312 /2025 () //	
22	D-BLAPL/30253/2025	BAPI@NIHAR RANJAN SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /336 /2023 () //	
23	D-BLAPL/30256/2025	ANKIT KUMAR SAHU	S.JYOTI PRAKASH	NAYAPALLI P.S. /446 /2025	

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		VS	VS	()	
24	D-BLAPL/30259/2025	STATE OF ODISHA BHARAT SINGH @ NIMAIN	DIBA KAR BISWAL	SIMULIA /394 /2024	AOR20220002449C202500009
		VS	VS	()	
25	D-BLAPL/30262/2025	STATE OF ODISHA PARTHA SARATHI DAS	SOUMYA JYOTI BISWAL	CYBER CRIME AND ECO. OFFENCE, CUTTACK /62 /2025	
		VS	VS	()	
26	D-BLAPL/30264/2025	STATE OF ODISHA NANDA @ DUSHMANTA MANIA	SIMSON JENA	BEGUNIA P.S. /84 /2023	
		VS	VS	()	
27	D-BLAPL/30267/2025	STATE OF ODISHA RAJESH KUMAR MOHAPATRA @ BABUNI @ RAJESH MOHAPATRA	MOHAPATRA MAHAPATRA	CAPITAL P.S. /263 /2025	
		VS	VS	()	
28	D-BLAPL/30274/2025	STATE OF ODISHA MIR FAIJAN QUADRI	DEBASIS MISHRA	KHAIRA /256 /2025	AOR20230001300C202500060
		VS	VS	()	
29	D-BLAPL/30276/2025	STATE OF ODISHA MANJIT SINGH	BIJAYA KUMAR RAGADA	NANDAPUR /77 /2025	
		VS	VS	()	
30	D-BLAPL/30281/2025	STATE OF ODISHA DIBA MUNDA @ DIBAKAR MUNDA	PARTHA SARATHI DAS	BAMBARI /62 /2025	AOD20240000364C202500174
		VS	VS	()	
31	D-BLAPL/30283/2025	STATE OF ODISHA RANJAN KUMAR MALLICK	DEBASNAN DAS	MADHUPATNA /167 /2025	
		VS	VS	()	
32	D-BLAPL/30285/2025	STATE OF ODISHA SASMITA SAHU @ SASMITA SAHOO @ MITARAN	PARTHA SARATHI DAS	KEONJHAR TOWN /634 /2025	AOD20240000364C202500173
		VS	VS	()	
33	D-BLAPL/30287/2025	STATE OF ODISHA MUNA HANS @ MEGHANADA	DEBABRATA DASH	GOLAMUNDA /78 /2025	
		VS	VS	()	
34	D-BLAPL/30290/2025	STATE OF ODISHA TAPAN DASH	DEBASHIS MITRA	CHAULIAGANJA /481 /2025	
		VS	VS	()	

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35	D-BLAPL/30291/2025	STATE OF ODISHA NARAYAN MOHANTY @ NARAYAN JENA VS	SOMANATH SATAPATHY VS	// NAYAPALLI P.S. /275 /2020 ()	
36	D-BLAPL/30292/2025	STATE OF ODISHA DUSHASAN MALLICK VS	SUSANTA KUMAR LENKA VS	// // ()	AOR20220001299C202500001
37	D-BLAPL/30293/2025	STATE OF ODISHA KARAN SINDRIA @ NAIK VS	SACHIDANANDA PADHEE VS	// BARGARH /373 /2025 ()	
38	D-BLAPL/30294/2025	STATE OF ODISHA SABYASACHI DAS VS	GAUTAM DAS VS	// JALESWAR /385 /2025 ()	AOD20240000242C202500232
39	D-BLAPL/30296/2025	STATE OF ODISHA SUBBRAT BHITRIA VS	DHIRENDRA KUMAR MOHAPATRA VS	// DHARUADIHI /177 /2025 ()	
40	D-BLAPL/30299/2025	STATE OF ODISHA MADHAB KHEMUDU VS	RAJIB LOCHAN PATTNAIK VS	// CHITRAKONDA /203 /2023 ()	
41	D-BLAPL/30300/2025	STATE OF ODISHA SONU KUMAR VS	AMIT BISWAL VS	// //0 ()	
42	D-BLAPL/30301/2025	STATE OF ODISHA BINGU KHILA VS	RAJIB LOCHAN PATTNAIK VS	// CHITRAKONDA /203 /2023 ()	
43	D-BLAPL/30302/2025	STATE OF ODISHA MALLIK PREM VS	VIVEKANANDA JENA VS	// BASTA /303 /2025 ()	
44	D-BLAPL/30303/2025	STATE OF ODISHA MADHUSMITA SINGH VS	BIDYALOK MOHAPATRA VS	// BELPAHAR /170 /2025 ()	
45	D-BLAPL/30306/2025	STATE OF ODISHA VERMA KUSHWAHA VS STATE OF ODISHA	AMIT KUMAR PATRA VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /100 /2024 ()	

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46	D-BLAPL/30307/2025	DURIYODHAN GOUDA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KHATIGUDA /58 /2025 () //	
47	D-CMAPL/40509/2025	SHIVA NARAYAN RAHANA VS STATE OF ORISSA	ABHAS MOHANTY VS	// () //	
48	D-CMAPL/40510/2025	SHIVA NARAYAN RAHANA VS STATE OF ORISSA	ABHAS MOHANTY VS	// () //	
49	D-CMP/40549/2025 CMP/1585/2025	MANINDRA KUMAR PANI VS STATE OF ODISHA	APARESH BHOI VS	// CIVIL JUDGE (SD), BASUDEVPUR(Bhadrak ) IA/0000114/2024	AOR20220001814C202500011
50	D-CMP/40605/2025	ASHOK KUMAR BAL @ ASHOK BAL VS TARUN KUMAR DAS	MANOJ KUMAR PATI VS	// () //	
51	D-CONTAC/40606/2025	SABITA PATEL VS SUBHANKAR MOHAPATRA, COLLECTOR, SUNDARGARH	SOUMENDRA PATTANAIAK VS	// () //	
52	D-CONTC/40496/2025	HADUBANDHU NAYAK VS PRATHAMESH ARVIND RAJESHIRKE,MUNCIPAL COMMISSIONER BERHAMPUR MUNCIPAL/CORPORATION,BERHAMPUR	MANOJ KUMAR NAYAK VS	// () //	AOR20230001273C202500023
53	D-CONTC/40501/2025	MADHAB CHANDRA PATRA VS ANU GARG, ADDL. CHIEF SECY, WATER RESOURCES DEPT., BBSR	ADV. VS	// () //	
54	D-CONTC/40503/2025	PANKAJ LOCHAN SAHOO VS ANU GARG, ADDL. CHIEF SECY, WATER RESOURCES DEPT., BBSR	ADV. VS	// () //	
55	D-CONTC/40508/2025	DR. PRAFULLA KUMAR PANDA VS SWATI MISHRA OAS, BBSR	ADV. VS	// () //	
56	D-CONTC/40517/2025 CONTC/4571/2025	GAJENDRA NAYAK VS SURYAWANSHI MAYUR VIKASH, I.A.S	ADV. VS	// () //	
57	D-CONTC/40518/2025	PURNA CHANDRA BARIK	ADV.	//	

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	CONTC/4572/2025	VS SURYAWANSHI MAYUR VIKASH, I.A.S.	VS	() //	
58	D-CONTC/40529/2025	PARESH KUMAR DAS VS SHALINI PANDIT, IAS	ADV. VS	// ()	
59	D-CONTC/40535/2025	HEMANTA KUMAR MISHRA VS MANASI NIMBHAL, IAS	HARIPAD MOHANTY VS	// ()	
60	D-CONTC/40538/2025	NARAYAN SATAPATHY VS SANDIP KUMAR, SUPT. ENGINEER, MAHANADI NORTH DIVISION, CUTTACK	ADV. VS	// ()	
61	D-CONTC/40548/2025	RAJASHREE PATNAIK VS ANANYA DAS, IAS	ADV. VS	// ()	
62	D-CONTC/40561/2025	SK. SARJAN VS CHANCHAL RANA, COMNR, BMC	ADV. VS	// ()	
63	D-CONTC/40602/2025	BISWAMBAR DAS VS SATYAJIT MOHANTY, TAHASILDAR	ADV. VS	// ()	
64	D-CONTR/30252/2025	SUBASH CHANDRA PANDA VS RADHA RANI PANDA	ANIRBAN TRIPATHY VS	/0 ()	
65	D-CRLA/30204/2025 CRLA/1114/2025	KISHORE KUMAR NAYAK @ KISHOR KUMAR NAYAK VS STATE OF ODISHA(VIG.)	GALA KISHORE PANDA VS	VIGILANCE PS (BERHAMPUR) /12 /2016 SPECIAL JUDGE (VIG),BERHAMPUR(Ganjam) GR/0000008/2016	
66	D-CRLA/30266/2025	MD. AZHARUDDIN VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	BIDANASI /93 /2022 ()	
67	D-CRLLP/30257/2025	STATE OF ODISHA VS SK. ASLAM	UDIT RANJAN JENA, A.G.A. VS	SAHADEV KHUNTA /65 /2022 ()	LOD20240000172C202500392
68	D-CRLLP/30258/2025	STATE OF ODISHA VS	PARTHA SARATHI NAYAK, A.G.A. VS	JONK /44 /2013 ()	LOD20240000194C202500409

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69	D-CRLMC/30201/2025	BHAIRU @ SADMAN BARIHA SANGRAM KESHARI BEHERA VS STATE OF ODISHA	YUVRAJ PAREKH VS	// PARLAKHEMUNDI /141 /2021 () //	
70	D-CRLMC/30202/2025	MOHAN CHARAN BHUIAN @ BHUYAN VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	BHANDARIPOKHARI /511 /2024 () //	
71	D-CRLMC/30215/2025 CRLMC/4031/2025	MAHAMMAD @ MOHAMMED IMRAN VS STATE OF ODISHA	AMRUT BARAL VS	MAHILA P.S. BUXIBAZAR /105 /2017 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0002010/2017	
72	D-CRLMC/30225/2025	SATYAPIRA KHANDAYAATRAY @ SATYAPIR KHAN VS STATE OF ODISHA	SATYAJIT ROUT VS	JODAPADAR /18 /2025 () //	
73	D-CRLMC/30228/2025 CRLMC/4029/2025	DILLIP KUMAR SWAIN VS STATE OF ODISHA	PRATIK NAYAK VS	PURI SADAR /85 /2023 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000203/2023	
74	D-CRLMC/30254/2025	LAXMI PATRA @ SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	DHARMASALA /29 /2005 () //	
75	D-CRLMC/30263/2025	MANAS RANJAN MOHAPATRA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	PHULBANI TOWN /196 /2025 () //	
76	D-CRLMC/30269/2025	DUTIA @ TRUTIYA CHANDAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NARLA /199 /2025 () //	
77	D-CRLMC/30270/2025	PADIA HARICHANDAN @ PRADIP VS STATE OF ODISHA	ABINASH ACHARYA VS	AIR FIELD P.S. /105 /2025 () //	
78	D-CRLMC/30275/2025	SONU SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /23 /2021 () //	
79	D-CRLMC/30282/2025	PRADEEP KUMAR PANDA VS STATE OF ODISHA	KUMAR KASHYAP VS	JALESWAR /235 /2023 () //	AOR20230000401C202500023

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80	D-CRLMC/30284/2025	PROF.(DR.) PUSPARAJ SAMANTSINGHAR VS STATE OF ODISHA	DEBASNAN DAS VS	BHARATPUR PS /499 /2025 () //	
81	D-CRLMC/30289/2025	BIJAYA CHANDRA KHOSLA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE MAHILA /16 /2019 () //	
82	D-CRLMC/30310/2025	BIJAYA KUMAR MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 () //	
83	D-CRLMP/30271/2025	PRAFULLA KUMAR SAHOO VS INSPECTOR INCHARGE, BADAGADA, BBSR	UDAYANATH SAHOO VS	/ /0 () //	
84	D-CRLMP/30288/2025	ALIVA DASH VS STATE OF ODISHA(VIG.)	RAJESWAR HOTA VS	/ /0 () //	
85	D-CRLREV/30230/2025	RAJESH KUMAR GIRI VS MONALI MOHANTY	RANJAN KUMAR ROUT VS	// () //	AOR20250000938C202500014
86	D-CRLREV/30241/2025	DEEPAK KUMAR MANGARAJ VS SWARNALATA JENA	DIPTI RANJAN MOHAPATRA VS	KHURDA PS /592 /2023 () //	
87	D-CRLREV/30278/2025	MD. MAZHAR ALAM VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 () //	
88	D-CRLREV/30286/2025	MALAY KUMAR GIRI VS STATE OF ODISHA	AMIT KUMAR PATRA VS	/ /0 () //	
89	D-CRLREV/30311/2025	SANTOSH KUMAR DARJEE VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR RAGADA VS	SAMBALPUR VIGILANCE /9 /2022 () //	
90	D-CRLREV/30313/2025	KAILASH MAHANTA VS STATE OF ODISHA	NETRANANDA BISWAL VS	KEONJHAR SADAR /165 /2025 () //	
91	D-EXP/40532/2025	BHIKARI CHARAN PRADHAN	SATYAJIT BEHERA	//	

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		VS	VS	()	
92	D-EXP/40611/2025	SATYABRATA SAHOO,I.A.S. SUSMITA SETHI	ASISH KUMAR RAY	//	AOD20230000467C202500031
		VS	VS	()	
93	D-EXP/40619/2025	STATE OF ODISHA KADRIN KHATOON	ASISH KUMAR RAY	//	AOD20230000467C202500032
		VS	VS	()	
94	D-FAO/40578/2025	STATE OF ODISHA RAMA AVATAR SONI	SUJATA SAHOO	//	
		VS	VS	()	
95	D-FAO/40609/2025	LAXMIDHAR MAHAPATRA SORKI LUGUN	KARUNAKAR DAS	//	
		VS	VS	()	
96	D-FAO/40612/2025	UNION OF INDIA DIPAK RANJAN MOHANTY	DEBASISH PATNAIK	//	
		VS	VS	()	
97	D-FAO/40613/2025	MANAGING DIRECTOR, M/S. MRF LTD.(DAHEJ PLANT) MUNNI DEVI	KARUNAKAR DAS	//	
		VS	VS	()	
98	D-GUAP/40624/2025	UNION OF INDIA BHAGABAN MAHAPATRA	RAKESH BEHERA	//	
		VS	VS	()	
99	D-GUAP/40626/2025	MANU MOHAPATRA ANTARAYAMI BEHERA	ADYASIDHI MISHRA	//	
		VS	VS	()	
100	D-GUAP/40627/2025	SUKANTA KUMAR JENA PRAMILABALA BEHERA	ADYASIDHI MISHRA	//	
		VS	VS	()	
101	D-ITA/40555/2025	DR. SUKANTA KUMAR JENA PRINCIPAL COMMISSIONER OF INCOME TAX,BHUBANESHWAR	ANBUSHAN CHANDRA MOHANTY,SR.S.C(I.T)	//	AOD20220001916C202500015
		VS	VS	()	
102	D-MACA/40527/2025	INDER PAL SINGH CHABBRA REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.,BBSR	IPRA SANKAR KUMAR MAHALI	//	
		VS	VS	()	

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103	D-MACA/40541/2025	HARIHAR NAYAK KUBERA MANGARAJ VS JYOTIRANJAN PANDA	KAPILA CHARAN NAYAK VS	// // 0 //	
104	D-MACA/40617/2025	AKSHAY PATRA VS SOUMENDRA KUMAR MOHANTY	KARUNAKAR DAS VS	// 0 //	
105	D-RSA/40546/2025	P.SUSHILA SENAPATI VS P.ANURADHA SENAPATI	JAGAJIT PANDA VS	// 0 //	
106	D-RSA/40566/2025	MINA PANDA VS SNEHALATA PANDA	AMIT PRASAD BOSE VS	// 0 //	
107	D-RSA/40588/2025	KRISHNA SUNAR VS SHANKAR SUNAR	PRASANTA KUMAR SATAPATHY VS	// 0 //	
108	D-RVWPET/40534/2025	MANJU BEHERA VS SARATA CHANDRA PATTASAHANI	BHABANI SHANKAR MISHRA (3) VS	// 0 //	
109	D-RVWPET/40556/2025	BANK OF INDIA, KHURDA VS RANJITA SWAIN	SIBADUTTA RAMAPRASAD MISHRA VS	// 0 //	
110	D-RVWPET/40591/2025	MOHAN CHARAN ROUTRAY VS GULURMAYEE MOHANTY	DHANANJAYA MUND VS	// 0 //	
111	D-TRP(C)/40520/2025	SUJATA KUMARI MISHRA VS PRABODH KUMAR MISHRA	AKSHAYA KUMAR PATI VS	// 0 //	
112	D-TRP(C)/40575/2025	LIPSA SAHOO VS SUVENDU KUMAR SAHOO	OM SWARUP VS	// 0 //	
113	D-TRPCRL/30237/2025	ANNAPURNA GHADEI VS HITEYSHI PRIYADARSINI MANDAL @ GHADEI	SANTOSH KUMAR DWIVEDY VS	KHAIRA /271 /2024 0 //	

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114	D-WA/40519/2025	UPENDRA KUMAR SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// ()	
115	D-WA/40550/2025	STATE OF ODISHA VS MAHESWAR MAHANTA	SASWAT DAS,A.G.A VS	// ()	LOD20240000200C202500412
116	D-WA/40553/2025	STATE OF ODISHA VS MAHESWAR MAHANTA	SASWAT DAS,A.G.A VS	// ()	LOD20240000200C202500413
117	D-WA/40584/2025	STATE OF ODISHA VS SHANTIBRATA PANDA	SAROJ KUMAR JEE,A.G.A VS	// ()	LOD20240000172C202500393
118	D-WA/40610/2025	STATE OF ODISHA VS SOUBHAGINI SAMAL	AISHWARYA DASH,A.G.A VS	// ()	LOD20240000194C202500410
119	D-WP(C)/40488/2025	SWARNALATA DAS VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// ()	AOR20220001586C202500080
120	D-WP(C)/40489/2025 WP(C)/27830/2025	DEBASISH RATH VS COLLECTOR CUM DIST.MAGISTRATE GANJAM	PRASANTA KUMAR PANDA VS	// ()	
121	D-WP(C)/40490/2025	M/S. MAA PATTAKHANDA COLD DRINKS AGENCY, RAMGHUNDA, KANDHAMAL VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR	<del>RAMGHUNDA, KANDHAMAL</del> VS	// ()	
122	D-WP(C)/40491/2025 WP(C)/27820/2025	DITIKRISHANA PRADHAN VS STATE OF ODISHA	SWAPNIL ROY VS	// ()	
123	D-WP(C)/40492/2025 WP(C)/27843/2025	KARUNAKAR PARIDA VS STATE OF ODISHA	SWAPNIL ROY VS	// ()	
124	D-WP(C)/40493/2025	PRAFULLA KUMAR DASH VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// ()	
125	D-WP(C)/40494/2025	M/S.TEMPLE ROCK CONSULTANCY PVT. LTD.,BBSRASISH MISHRA		//	

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	WP(C)/27840/2025	VS COMMISSIONER OF CT AND GST ODISHA, CUTTACK	VS	0 //	
126	D-WP(C)/40495/2025	MANIK GIRI VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
127	D-WP(C)/40497/2025 WP(C)/27833/2025	ADEPT FLUIDYNE PVT. LTD., PUNE VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //	AOR20230000872C202500080
128	D-WP(C)/40498/2025	MANAS RANJAN SAHU VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
129	D-WP(C)/40499/2025	ABHIRAM MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
130	D-WP(C)/40500/2025	MITRA PODH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
131	D-WP(C)/40502/2025	SK NABABUL VS THE ODISHA BOARD OF WAQF, CUTTACK	BHAWANI SANKAR PANIGRAHI VS	// 0 //	
132	D-WP(C)/40504/2025	RANJAN KISHOR HERNA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
133	D-WP(C)/40505/2025	PARAMANADA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
134	D-WP(C)/40506/2025	KRUTIBASH BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
135	D-WP(C)/40507/2025 WP(C)/27854/2025	RAJENDRA PRASAD BOSE VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //	
136	D-WP(C)/40511/2025 WP(C)/27888/2025	NITISH KUMAR SWAIN VS	BIKASH JENA VS	// 0	

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137	D-WP(C)/40512/2025 WP(C)/27857/2025	STATE OF ODISHA LOKANATH MISHRA VS STATE OF ODISHA	PANKAJ KHANDELWAL VS	// // 0	
138	D-WP(C)/40513/2025	KRUTIBASH BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// // 0	
139	D-WP(C)/40514/2025	M/S P A PROJECT PVT LIMITED VS PRINCIPAL COMMISSIONER OF CGST CENTRAL EXCISE AND CUSTOMS	KSHIROD KUMAR SAHOO VS	// // 0	AOR20220001352C202500069
140	D-WP(C)/40515/2025	SK. SHER MOHAMMED VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// // 0	
141	D-WP(C)/40516/2025	GAJENDRA NAYAK VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// // 0	
142	D-WP(C)/40521/2025	SMRUTI RANJAN MOHAPATRA VS ODISHA GRAMA BANK, BBSR	LALIT KUMAR MAHARANA VS	// // 0	
143	D-WP(C)/40522/2025 WP(C)/27885/2025	DIPTIBALA DAS VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// // 0	
144	D-WP(C)/40523/2025 WP(C)/27920/2025	PRAVASINI KHATUA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// // 0	
145	D-WP(C)/40524/2025 WP(C)/27889/2025	SAROJ PANDIT VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// // 0	
146	D-WP(C)/40525/2025	SUSHILA MAJHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
147	D-WP(C)/40526/2025	BHABANI SHANKAR SENAPATI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0	AOR20220001583C202500072

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148	D-WP(C)/40528/2025	UMAKANTA MAHARANA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
149	D-WP(C)/40530/2025	SUSHANTA BEHERA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //	
150	D-WP(C)/40531/2025	CHANDAN KUMAR JENA VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //	
151	D-WP(C)/40533/2025	HEMANTA KUMAR BISOI VS COMMISSIONER OF ENDOWMENTS BBSR ODISHA	SK. ZAFARULLA VS	// 0 //	
152	D-WP(C)/40536/2025	TUSHARKANTA CHOUDHURY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
153	D-WP(C)/40537/2025	JITENDRA KUMAR BISOYI VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// 0 //	
154	D-WP(C)/40539/2025	DEBENDRA KUMAR JENA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
155	D-WP(C)/40542/2025	SAUBHAGINI JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500175
156	D-WP(C)/40543/2025	RABINDRA BHOI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
157	D-WP(C)/40544/2025	KALI TIRTHA PUJA COMMITTEE, KEONJHAR VS STATE OF ODISHA	SISIR DAS VS	// 0 //	
158	D-WP(C)/40545/2025	FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	PIYUSH AGRAWAL VS	// 0 //	
159	D-WP(C)/40547/2025	SOUMYA RANJAN BHOI	DEBASHISH KUMAR PANDA	//	

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		VS	VS	()	
160	D-WP(C)/40551/2025	STATE OF ODISHA LAXMIDHAR ROUT	SADASIVA PATRA (1)	//	AOD20230000737C202500081
		VS	VS	()	
161	D-WP(C)/40552/2025	STATE OF ODISHA GAJABANDH G.P.L.F	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500197
		VS	VS	()	
162	D-WP(C)/40554/2025	STATE OF ODISHA BATAKRUSHNA SAMAL	SADASIVA PATRA (1)	//	AOD20230000737C202500082
		VS	VS	()	
163	D-WP(C)/40557/2025 WP(C)/27928/2025	STATE OF ODISHA RAMESH BHOI	MITHUN DAS	//	
		VS	VS	()	
164	D-WP(C)/40558/2025 WP(C)/27922/2025	STATE OF ODISHA JOTIR MAYANANDA SAHOO	MANOJ PANIGRAHI	//	AOR20220001665C202500101
		VS	VS	()	
165	D-WP(C)/40559/2025	STATE OF ODISHA HARIHAR MOHANTY	DEBASIS ROUT	//	AOR20220003157C202500011
		VS	VS	()	
166	D-WP(C)/40560/2025	STATE OF ODISHA DIVISIONAL RAILWAY MANAGER EAST COAST RAILWAY PURNA CHANDRA SAHOO	ISMDHAKRTH SANKAR MOHAPATRA, S.P.C	//	AOR20220001491C202500017
		VS	VS	()	
167	D-WP(C)/40562/2025	VIJAY GOEL	ASWINI KUMAR DASH	//	
		VS	VS	()	
168	D-WP(C)/40563/2025	ASST GENERAL MANAGER, STATE BANK OF INDIA UNION OF INDIA	HANU BHASHKAR	//	
		VS	VS	()	
169	D-WP(C)/40564/2025	SUDHIRRANJAN SENAPATI M/S. TARINI MINERALS PVT. LTD., SUNDERGARH	ASIT KUMAR DASH	//	
		VS	VS	()	
170	D-WP(C)/40565/2025	COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, ROURKELA LAXMIPRIYA NAYAK	SANKARACHARYA CHOUDHURY	//	
		VS	VS	()	

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171	D-WP(C)/40567/2025	THE MARINE ENGINEER, PARADIP PORT TRUST, JAGATSINGHPUR PRADIPTA KUMAR PRAHALLADA SWAIN VS	SRIMAN ARPIT MOHANTY VS	// // 0	
172	D-WP(C)/40568/2025	THE ASST COMMISSIONER OF CT AND GST CUTTACK BINOD KUMAR PANIGRAHI VS	PIYUSH PANDA VS	// // 0	
173	D-WP(C)/40569/2025	STATE OF ODISHA SASMITA DAS VS	HAREKRUSHNA MALIK VS	// // 0	
174	D-WP(C)/40570/2025	THE EXECUTIVE ENGINEER (ELECTRICAL) JREO TPCDL, JAJPUR KESHAB CHANDRA BISWAL VS	JITENDR KUMAR MISHRA VS	// // 0	
175	D-WP(C)/40571/2025	STATE OF ODISHA AKSHAYA KUMAR DAS VS	SUSHANT KUMAR PRADHAN VS	// // 0	
176	D-WP(C)/40572/2025	STATE OF ODISHA PRAKASH NAYAK VS	BAMADEV BARAL VS	// // 0	
177	D-WP(C)/40573/2025	THE COLLECTOR, NAYAGARH SMRUTI SWARUP PATTANAİK VS	ITISHREE TRIPATHY VS	// // 0	
178	D-WP(C)/40574/2025	STATE OF ODISHA AKSHAYA SENAPATI @ AKSHAYA KUMAR SENAPATI VS	UDHAKAR SAHOO VS	// // 0	
179	D-WP(C)/40576/2025	STATE OF ODISHA SUMANTA SEKHAR JENA VS	RAMA CHANDRA JENA VS	// // 0	
180	D-WP(C)/40577/2025 WP(C)/27925/2025	STATE OF ODISHA PRAVAT CHANDRA BEHERA VS	GHANASHYAM MUDULI VS	// // 0	
181	D-WP(C)/40579/2025	VICE CHANCELLOR UTKAL UNIVERSITY, VANI VIHAR, BBSR SRIKANTA SAHOO VS	SHREEKANTA PRASAD SAHOO (1) VS	// // 0	
		THE REGISTRAR, CO OPERATIVE SOCIETIES, KHURDA		//	

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182	D-WP(C)/40580/2025	SEKHA MUNTEJIM @ SK MUNTAZIM VS THE COMMISSIONER CGST, CX AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// ()	AOD20220003611C202500018
183	D-WP(C)/40581/2025	M/S SANJAY JAISWAL VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// ()	AOR20220001523C202500119
184	D-WP(C)/40582/2025	SOUMYA RANJAN BARIK VS THE COMMISSIONER CGST, CX AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// ()	AOD20220003611C202500019
185	D-WP(C)/40583/2025	AKSHAYA KUMAR MOHAPATRA VS THE COMMISSIONER CGST, CX AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// ()	AOD20220003611C202500020
186	D-WP(C)/40585/2025	MAA BARAL DEVI GRAM PANCHAYAT LEVEL FEDERATION, NABARANGPUR VS STATE OF ODISHA	ABHIRAM KUMAR ROUTRAY VS	// ()	
187	D-WP(C)/40586/2025	MUKUNDAPUR GRAM PANCHAYAT LEVEL FEDERATION, NABARANGPUR VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// ()	
188	D-WP(C)/40587/2025	PRAGATI BLOCK LEVEL FEDERATION RF, NABARANGPUR VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// ()	
189	D-WP(C)/40589/2025	BRUSHABHANU MAHANTA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// ()	
190	D-WP(C)/40590/2025	PIPILIGUDA GRAM PANCHAYAT LEVEL FEDERATION, NABARANGPUR VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// ()	
191	D-WP(C)/40592/2025	RAMAMANI MALLICK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// ()	
192	D-WP(C)/40593/2025	RABINDRANATH ROUT VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// ()	
193	D-WP(C)/40594/2025	SUSANTA KUMAR SAHU	ANAM CHARAN PANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/40595/2025	RIYANKA JENA	ANUPAM RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/40596/2025	SANDHYARANI JENA	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/40597/2025	LALU BAGH @ LALU KUMAR BAGH	CHITTA RANJAN LENKA	//	
		VS	VS	0	
		SYNOD CHAIRMAN, JEYPORE EVANGELICAL LUTHERAN CHURCH, JEYPORE, KORAPUT		//	
197	D-WP(C)/40598/2025	SUSMITA PANDA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/40599/2025	KANAKALATA NAYAK	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/40600/2025	AFSANA PERWEEN	SURYA PRATAP DEO	//	AOD20250000984C202500001
		VS	VS	0	
		HOTEL HINDUSTHAN INTERNATIONAL (HHI)		//	
200	D-WP(C)/40601/2025	AKSHYA KUMAR SUNDARAY	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/40603/2025	SAILABALA MISHRA	AJAYA KUMAR NAYAK	//	
		VS	VS	0	
		COLLECTOR CUM D.M., CUTTACK		//	
202	D-WP(C)/40604/2025	RAJESH KHANDELWAL	SAILAZA NANDAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/40607/2025	M/S BHUBANESWAR HATCHERIES PRIVATE LIMITED	CHANDRANANDA PATTANAIAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/40608/2025	PRAHALLAD AGRAWALLA	LAXMINARAYAN PATEL	//	
		VS	VS	0	

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205	D-WP(C)/40614/2025	THE ADDITIONAL COMMISSIONER, CONSOLIDATION AND SETTLEMANT, SAMBALPUR M/S HOTEL SOLAN, SUNDERGARH VS	CHITTA RANAJAN DAS VS	// // 0	
206	D-WP(C)/40615/2025	CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE PURNA CHANDRA BARIK VS	LALIT KUMAR MAHARANA VS	// // 0	
207	D-WP(C)/40616/2025	STATE OF ODISHA M/S.MAA MANGALA MOTORS, SUNDERGARH VS	CHITTA RANAJAN DAS VS	// // 0	
208	D-WP(C)/40618/2025	THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE TRUPTI PANDA VS	PRABIR KUMAR PRADHAN VS	// // 0	
209	D-WP(C)/40620/2025	STATE OF ODISHA PRANAB KUMAR SAMAL VS	FALGUNI RAJGURU MOHAPATRA VS	// // 0	
210	D-WP(C)/40621/2025	THE SDO (ELECTRICAL), TPCODL CUM ASSESSING OFFICER, CUTTACK PRASANNA KUMAR MOHARANA VS	SAIBRATA RATH VS	// // 0	
211	D-WP(C)/40622/2025	STATE OF ODISHA MANAS RANJAN SAHU VS	ASIT KUMAR DASH VS	// // 0	
212	D-WP(C)/40623/2025	COMMISSIONER OF GST AND CENTRAL EXCISE, ROURKELA SIBA SHANKAR PATTANAYAK VS	VS	// // 0	
213	D-WP(C)/40625/2025	STATE OF ODISHA MAHIMA NAIK VS	ACHYUTANANDA PATTANAİK VS	// // 0	
214	D-ABLAPL/30199/2025	CHAIRMAN CUM MANAGING DIRECTOR, MAHANADI COALFIELDS LTD., SAMBALPUR NILU RANA VS	KIRTAN DANG VS	// // 0	SAINTALA /105 /2024
215	D-ABLAPL/30208/2025	STATE OF ODISHA RAJ HANSA VS	PRIYA RANJAN SINGH VS	// // 0	ATTABIRA /348 /2025
		STATE OF ODISHA		//	

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216	D-ABLAPL/30209/2025	SOMESH KUMAR ROU TRAY @ CHINU @ SUBASH ROU VS STATE OF ODISHA	KASHINATH PATTANAIAK VS STATE OF ODISHA	KANPUR /87 /2025 () //	
217	D-ABLAPL/30212/2025	JAGA TANDIA @ JAGANNATH TANDIA VS STATE OF ODISHA	PREETAM MISHRA VS STATE OF ODISHA	BAUNISUNI /18 /2025 () //	
218	D-ABLAPL/30213/2025	SURENDRA KUMAR SHARMA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS STATE OF ODISHA	TANGI /315 /2025 () //	
219	D-ABLAPL/30214/2025	BABAJI PATRA @ BISWANATH MOHAPATRA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS STATE OF ODISHA	BASTA /334 /2025 () //	
220	D-ABLAPL/30216/2025	SANTANU NAHAK VS STATE OF ODISHA	SURYAKANTA DASH VS STATE OF ODISHA	RAMBHA (KHALLIKOTE) /738 /2025 () //	
221	D-ABLAPL/30217/2025	KRUSHNA CHANDRA UTTARKABATA @ KANHA @ KRUSHNA CHANDRA UTTARKABATA VS STATE OF ODISHA	KRUSHNA CHANDRA UTTARKABATA VS STATE OF ODISHA	BOLAGARH P.S. /207 /2025 () //	
222	D-ABLAPL/30218/2025	BALABHADRA BASKEY VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS STATE OF ODISHA	KULIANA /154 /2025 () //	
223	D-ABLAPL/30219/2025	VENKAT RAO PAIK @ KIRAN PAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS STATE OF ODISHA	PARLAKHEMUNDI /59 /2022 () //	AOR20220001631C202500261
224	D-ABLAPL/30220/2025	CHANDRA SHEKHAR SAJJA @ S.CHANDRASHEKHAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS STATE OF ODISHA	MAHILA (BERHAMPUR) /105 /2025 () //	
225	D-ABLAPL/30221/2025	SATYABRATA PAIKARAY @ MITU VS STATE OF ODISHA	MANAS KUMAR CHAND VS STATE OF ODISHA	KHURDA SADAR /36 /2023 () //	
226	D-ABLAPL/30222/2025	PRASANZEET MOHAPATRA VS STATE OF ODISHA	AJAYA NAYAK VS STATE OF ODISHA	MAHILA P.S.(BBSR) /273 /2025 () //	
227	D-ABLAPL/30224/2025	GUMPA SOMESWARA RAO SAJJA @ S.GUMPA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS STATE OF ODISHA	MAHILA (BERHAMPUR) /105 /2025 () //	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/30227/2025	SANKAR PRADHAN	PRADEEP KUMAR MOHAPATRA	KHANDAGIRI P.S. /614 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/30232/2025	PITEI PRADHAN	PRADEEP KUMAR MOHANTY	FATEGARH /184 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/30233/2025	BULU SA	JUGALA KISHORE PANDA	TARBHA /167 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/30235/2025	AYUSH KUMAR KANUNGO	ANUGRAHA NARAYAN SAMANTRAY	JAGATSINGPUR /586 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/30238/2025	GOLEKH GAJENDRA	ASUTOSH TRIPATHY	SARANAKUL /197 /2025	AOR20220001648C202500107
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/30240/2025	AKSHAYA KUMAR MOHARANA	BISWAJIT PASAYAT	GOPALPRASAD /214 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/30242/2025	JYOTISHMAN PADHI	SK. ZAFARULLA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/30243/2025	NARESH CHANDRA RANA	SABYASACHI MISHRA	RASGOBINDPUR /369 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/30250/2025	ALOK PARIDA	KABIRAJ PRADHAN	TANGI (KHURDA) /499 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/30251/2025	BALARAM BEHERA	DEEPAK KU SAHOO	MALGODOWN /234 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/30255/2025	PRABAS SAMAL	GOPAL KRUSHNA MOHANTY	/ /0	
		VS	VS	()	

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239	D-ABLAPL/30260/2025	STATE OF ODISHA SWASTIK KUMAR MARNADI @ MARANDI VS	DEBASIS MISHRA VS	// UDALA /314 /2025 ()	AOR20230001300C202500061
240	D-ABLAPL/30261/2025	STATE OF ODISHA MAHABIR DASH VS	PRONOY MOHANTY VS	// BALIAPANDA /129 /2025 ()	
241	D-ABLAPL/30265/2025	STATE OF ODISHA NIRANJAN JENA VS	DEBASIS MISHRA VS	// JODAPADAR /154 /2025 ()	
242	D-ABLAPL/30268/2025	STATE OF ODISHA BABULA GOUDA@SIBAPRASAD GOUDA VS	BISWAJIT MOHANTY VS	// BHANJANAGAR /1052 /2025 ()	
243	D-ABLAPL/30272/2025	STATE OF ODISHA PRASANTA HARIJAN VS	RAJIB LOCHAN PATNAIK VS	// PAPADAHANDI /108 /2025 ()	
244	D-ABLAPL/30273/2025	STATE OF ODISHA BIJU PATRA VS	AMLAN MOHANTY VS	// JODA /276 /2025 ()	
245	D-ABLAPL/30277/2025	STATE OF ODISHA BIKASH KUMAR DASH @ BIKAS DASH VS	PRONOY MOHANTY VS	// BALIAPANDA /129 /2025 ()	
246	D-ABLAPL/30279/2025	STATE OF ODISHA MIR MUKTAR VS	DEBASIS MISHRA VS	// KHAIRA /256 /2025 ()	AOR20230001300C202500059
247	D-ABLAPL/30280/2025	STATE OF ODISHA AJAY KUMAR SAMAL VS	MANORANJAN DAS VS	// JAGATSINGPUR /1226 /2024 ()	AOR20220000053C202500108
248	D-ABLAPL/30295/2025	STATE OF ODISHA DEBENDRA KUMAR DAS VS	SATYABRATA DASH VS	// DHARMASALA /571 /2025 ()	
249	D-ABLAPL/30297/2025	STATE OF ODISHA DILLIP KUMAR MALLIK VS	BIKRAM CHANDRA GHADAI VS	// KUAKHIA /299 /2023 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :25/09/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
250	D-ABLAPL/30298/2025	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	NIMAPADA /219 /2025 () //	
251	D-ABLAPL/30304/2025	BIBHU PRASAD RATH VS STATE OF ODISHA	AKASH BHUYAN VS	/ /0 () //	
252	D-ABLAPL/30305/2025	PRAFULLA DAS @ PRAFULLA CHANDRA DAS VS STATE OF ODISHA	BIKASH KUMAR KUND VS	PATTAMUNDAI RURAL PS /175 /2025 () //	
253	D-ABLAPL/30308/2025	LAXMAN@HARA NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /217 /2018 () //	
254	D-ABLAPL/30309/2025	PADIA @ PRADEEP NAIK VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	ATHGARH /295 /2025 () //	
255	D-ABLAPL/30312/2025	CHANDAN KAR VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	GOCHHAPADA /41 /2019 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :25/09/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/40626/2025 GUAP/ /	ANTARAYAMI BEHERA MP	ADYASIDHI MISHRA	18/2025
2	D-GUAP/40627/2025 GUAP/ /	PRAMILABALA BEHERA MP	ADYASIDHI MISHRA	19/2025
3	D-CRLLP/30257/2025 CRLLP/ /	STATE OF ODISHA MP	UDIT RANJAN JENA, A.G.A.	62/2025
4	D-CRLLP/30258/2025 CRLLP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	63/2025
5	D-TRPCRL/30237/2025 TRPCRL/ /	ANNAPURNA GHADEI MP	SANTOSH KUMAR DWIVEDIY	96/2025
6	D-JCRLA/19/2014 JCRLA/19/2014	RAMA KISHAN MP	NITYANANDA PANDA	305/2025
7	D-JCRLA/18071/2025 JCRLA/85/2025	AMAR SING BIRUA @ NARAYAN BIRUA @ MP	ADV. SUKKADEV @ SUKHRAM	306/2025
8	D-JCRLA/18071/2025 JCRLA/85/2025	AMAR SING BIRUA @ NARAYAN BIRUA @ MP	ADV. SUKKADEV @ SUKHRAM	307/2025
9	D-JCRLA/72/2014 JCRLA/72/2014	SANTANU MAJHI@KALIA MP	SULOCHANA PATRO	308/2025
10	D-JCRLA/72/2014 JCRLA/72/2014	SANTANU MAJHI@KALIA MP	SULOCHANA PATRO	309/2025
11	D-TRP(C)/40520/2025 TRP(C)/ /	SUJATA KUMARI MISHRA MP	AKSHAYA KUMAR PATI	377/2025
12	D-TRP(C)/40575/2025 TRP(C)/ /	LIPSA SAHOO MP	OM SWARUP	378/2025
13	D-CONTC/14901/2024 CONTC/3358/2024	NARENDRA KUMAR MOHAPATRA MP	BIRAJA PRASANNA DAS	380/2025
14	D-RVWPET/40591/2025 RVWPET/ /	MOHAN CHARAN ROURTRAY MP	DHANANJAYA MUND	389/2025
15	D-RPFAM/39127/2025 RPFAM/ /	DR. NIHAR RANJAN PATRA MP	DEBA KUMAR RATH	454/2025
16	D-CMAPL/40509/2025 CMAPL/ /	SHIVA NARAYAN RAHANA MP	ABHAS MOHANTY	516/2025
17	D-CMAPL/40510/2025 CMAPL/ /	SHIVA NARAYAN RAHANA MP	ABHAS MOHANTY	517/2025
18	D-CMAPL/36278/2025 CMAPL/285/2025	BARENDRA KUMAR PALEI MP	ADV.	518/2025
19	D-CMAPL/32613/2025 CMAPL/267/2025	SHAKUNTALA JENA MP	M/S SUDHANSU SEKHAR JENA, J.BEHERA	519/2025
20	D-CMAPL/32613/2025 CMAPL/267/2025	SHAKUNTALA JENA MP	M/S SUDHANSU SEKHAR JENA, J.BEHERA	520/2025
21	D-MATA/35617/2025 MATA/ /	SUNITA NAIK MP	GIRIJA SANKAR NAYAK	551/2025
22	D-MATA/35617/2025 MATA/ /	SUNITA NAIK MP	GIRIJA SANKAR NAYAK	552/2025
23	D-MATA/14268/2025 MATA/158/2025	SWARUPA PRAHARAJ MP	PRANAYA SWAIN	553/2025
24	D-FAO/10/2023 FAO/10/2023	M/S. ORISSA HOMES PVT. LTD. MP		859/2025
25	D-FAO/32462/2025 FAO/416/2025	M/S. TATA AIG GENERAL INSURANCE COMPANY LIMITED, MUMBAI MP		860/2025
26	D-FAO/40578/2025	RAMA AVATAR SONI	SUJATA SAHOO	

27	FAO/ / D-FAO/40609/2025	MP SORKI LUGUN	KARUNAKAR DAS	861/2025
28	FAO/ / D-BLAPL/28613/2025	MP RANJAN KUMAR PANDA	DEEPAK KU SAHOO	862/2025
29	BLAPL/9901/2025 D-BLAPL/28333/2025	MP TRILOCHAN BHUYAN	DEBENDRA KUMAR DHAR	991/2025
30	BLAPL/9769/2025 D-BLAPL/26123/2025	MP MUKESH SEN		992/2025
31	BLAPL/9145/2025 D-CRLREV/29700/2025	MP MOHAMAD @ MOHD IRFAN	BHARAT JALLI	993/2025
32	CRLREV/ / D-CRLREV/29620/2025	MP USHAMAN KHAN	BHARAT JALLI	1087/2025
33	CRLREV/ / D-CRLREV/29196/2025	MP ATISH RANJAN ROUT	KAPILA CHARAN NAYAK	1088/2025
34	CRLREV/ / D-CRLREV/30241/2025	MP DEEPAK KUMAR MANGARAJ	DIPTI RANJAN MOHAPATRA	1089/2025
35	CRLREV/ / D-CRLREV/30230/2025	MP RAJESH KUMAR GIRI	RANJAN KUMAR ROUT	1090/2025
36	CRLREV/ / D-CRLREV/30311/2025	MP SANTOSH KUMAR DARJEE	BIJAYA KUMAR RAGADA	1091/2025
37	CRLREV/ / D-CRLREV/30313/2025	MP KAILASH MAHANTA	NETRANANDA BISWAL	1092/2025
38	D-RSA/3640/2025 RSA/108/2025	MP BASANTA MANJARI PATNAIK	SOURAV SUMAN BHUYAN	1093/2025
39	D-RSA/8/2022 RSA/8/2022	MP K. KUMAR RAJA	BIBEKANANDA BHUYAN	1399/2025
40	D-RSA/4/2023 RSA/4/2023	MP SUDHIR KUMAR JENA	SANJEEB CHAKRAVARTY, PRAMOD CHANDRA SEJPADA	1400/2025
41	D-RSA/225/2006 RSA/225/2006	MP SRIBATSA PADHAN	M/S.B.ROUTRAY	1401/2025
42	D-RSA/225/2006 RSA/225/2006	MP SRIBATSA PADHAN	M/S.B.ROUTRAY	1402/2025
43	D-RSA/225/2006 RSA/225/2006	MP SRIBATSA PADHAN	M/S.B.ROUTRAY	1403/2025
44	D-RSA/225/2006 RSA/225/2006	MP SRIBATSA PADHAN	M/S.B.ROUTRAY	1404/2025
45	D-RSA/37165/2025 RSA/486/2025	MP SAHAJAN BEGUM	BHASKAR CHANDRA PANDA	1405/2025
46	D-RSA/209/2023 RSA/209/2023	MP PRATAP KESHARI MOHANTY	BIBEKANANDA BHUYAN	1406/2025
47	D-RSA/40546/2025 RSA/ /	MP P.SUSHILA SENAPATI	JAGAJIT PANDA	1407/2025
48	D-RSA/40588/2025 RSA/ /	MP KRISHNA SUNAR	PRASANTA KUMAR SATAPATHY	1408/2025
49	D-CMP/40549/2025 CMP/1585/2025	MP MANINDRA KUMAR PANI	APARESH BHOI	1409/2025
50	D-CMP/40605/2025 CMP/ /	MP ASHOK KUMAR BAL @ ASHOK BAL	MANOJ KUMAR PATI	1625/2025
51	D-ABLAPL/7472/2023 ABLAPL/7472/2023	MP PRADEEPTA KUMAR RAUT		1626/2025
52	D-ABLAPL/26698/2024 ABLAPL/9747/2024	MP PRADEEP KUMAR PANDA @ PRADIP PANDA	DEBEMANTA KUMAR MOHANTA	1788/2025
53	D-ABLAPL/4491/2025 ABLAPL/2828/2025	MP DEEP SAHOO		1789/2025
54	D-ABLAPL/2256/2023 ABLAPL/2256/2023	MP PRAKASH CHANDRA SAHOO		1790/2025
55	D-ABLAPL/18900/2025 ABLAPL/7540/2025	MP AMRIT ROUT		1791/2025
56	D-ABLAPL/27743/2025 ABLAPL/10846/2025	MP DIBYA SHAKTI BEHERA		1792/2025
57	D-MACA/40527/2025 MACA/ /	MP REGIONAL MANAGER, ORIENTAL INSURANCE	PRASANTA KUMAR BHARMAHALI	1793/2025
				2333/2025

58	D-MACA/40527/2025 MACA/ /	REGIONAL MANAGER, ORIENTAL INSURANCE MP	PRASANTA KUMAR MAHALI	2334/2025
59	D-MACA/40617/2025 MACA/ /	AKSHAY PATRA MP	KARUNAKAR DAS	2335/2025
60	D-CRLA/30204/2025 CRLA/1114/2025	KISHORE KUMAR NAYAK @ KISHOR KUMAR NAYAK MP	KISHORE PANDA	2674/2025
61	D-CRLA/30204/2025 CRLA/1114/2025	KISHORE KUMAR NAYAK @ KISHOR KUMAR NAYAK MP	KISHORE PANDA	2675/2025
62	D-CRLA/549/2013 CRLA/549/2013	PRADEEP KU.GHOSE MP	M/S.D.P.DHAL, BHABANI SANKAR DAS PARIDA	2676/2025
63	D-CRLA/30266/2025 CRLA/ /	MD. AZHARUDDIN MP	KASHINATH PATTANAİK	2677/2025
64	D-CRLA/30266/2025 CRLA/ /	MD. AZHARUDDIN MP	KASHINATH PATTANAİK	2678/2025
65	D-CRLMC/12328/2025 CRLMC/1735/2025	DUSASAN DALEI MP		2801/2025
66	D-CRLMC/29920/2025 CRLMC/4025/2025	SAGAR PALEI MP	PRATEİK PARIJA	2802/2025
67	D-CRLMC/16021/2025 CRLMC/2011/2025	PRADEEP KUMAR DASH MP		2803/2025
68	D-CRLMC/30228/2025 CRLMC/4029/2025	DILLIP KUMAR SWAIN MP	PRATİK NAYAK	2804/2025
69	D-CRLMC/21733/2025 CRLMC/2881/2025	AMULYA KUMAR DASH MP		2805/2025
70	D-CRLMC/30254/2025 CRLMC/ /	LAXMI PATRA @ SAHOO MP	GOPAL KRUSHNA MOHANTY	2806/2025
71	D-CRLMC/30263/2025 CRLMC/ /	MANAS RANJAN MOHAPATRA MP	JAGANNATH BHUYAN	2807/2025
72	D-CRLMC/30269/2025 CRLMC/ /	DUTIA @ TRUTIYA CHANDAN MP	MANAS KUMAR CHAND	2808/2025
73	D-CRLMC/30270/2025 CRLMC/ /	PADIA HARICHANDAN @ PRADIP MP	ABINASH ACHARYA	2809/2025
74	D-CRLMC/27497/2025 CRLMC/3706/2025	SRIKANTA PATI MP	LINGARAJ SARANGI	2810/2025
75	D-WA/40550/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4005/2025
76	D-WA/40550/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4006/2025
77	D-WA/40553/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4007/2025
78	D-WA/40553/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4008/2025
79	D-WA/39024/2025 WA/ /	M/S. UTKAL METALLICS LTD.,ROURKELASANWAL TIBREWAL MP		4009/2025
80	D-WA/40584/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	4010/2025
81	D-WA/40584/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	4011/2025
82	D-WA/40610/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.G.A	4012/2025
83	D-WA/40610/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.G.A	4013/2025
84	D-WP(C)/40490/2025 WP(C)/ /	M/S. MAA PATTAKHANDA COLD DRINKS AGENCY, CHANDI, BILASPUR MP	AGNES CHANDI, DEVAKANDHAMAL	17650/2025
85	D-WP(C)/33077/2025 WP(C)/22962/2025	MINATI PRAVA MOHAPATRA MP	PRADIPTA KISHORE BHUYAN, SIVA SANKAR CHAINI	17651/2025
86	D-WP(C)/35705/2025 WP(C)/24605/2025	SANANDAN PATRA MP		17652/2025
87	D-WP(C)/38998/2025 WP(C)/ /	PRAMILA SAHU MP	NIRANJAN LENKA	17653/2025
88	D-WP(C)/27960/2025 WP(C)/19630/2025	SITAKANTA DASH MP		17654/2025
89	D-WP(C)/40507/2025	RAJENDRA PRASAD BOSE	ABHAY KHANDELWAL	

	WP(C)/27854/2025	MP		17655/2025
90	D-WP(C)/40512/2025 WP(C)/27857/2025	LOKANATH MISHRA MP	PANKAJ KHANDELWAL	17656/2025
91	D-WP(C)/32032/2024 WP(C)/19870/2024	RAJAKISHOR PRADHAN MP	KUNAL KUMAR SWAIN	17657/2025
92	D-WP(C)/40514/2025 WP(C)/ /	M/S P A PROJECT PVT LIMITED MP	KSHIROD KUMAR SAHOO	17658/2025
93	D-WP(C)/40516/2025 WP(C)/ /	GAJENDRA NAYAK MP	LALIT KUMAR MAHARANA	17659/2025
94	D-WP(C)/40521/2025 WP(C)/ /	SMRUTI RANJAN MOHAPATRA MP	LALIT KUMAR MAHARANA	17660/2025
95	D-WP(C)/40522/2025 WP(C)/27885/2025	DIPTIBALA DAS MP	AMIYA KUMAR CHHATOI	17661/2025
96	D-WP(C)/40524/2025 WP(C)/27889/2025	SAROJ PANDIT MP	AMIYA KUMAR CHHATOI	17662/2025
97	D-WP(C)/1477/2018 WP(C)/1477/2018	GOVERNMENT EMPLOYEES CONSUMERS CO-OPERATIVE SOCIETY LTD. MP		17663/2025
98	D-WP(C)/5436/2018 WP(C)/5436/2018	BHARATI KUMARI SAHU MP	M/S.KESHAB CHANDRAKAR	17664/2025
99	D-WP(C)/5437/2018 WP(C)/5437/2018	GOPABANDHU DARIDRA NARAYAN SEWASA MP	ASSOCIATE MOHAN RATH	17665/2025
100	D-WP(C)/40528/2025 WP(C)/ /	UMAKANTA MAHARANA MP	SUBHRANSU BHUSAN MOHANTY	17666/2025
101	D-WP(C)/25795/2019 WP(C)/25795/2019	DR. KRUSHNA CHANDRA SAHOO MP		17667/2025
102	D-WP(C)/40531/2025 WP(C)/ /	CHANDAN KUMAR JENA MP	SHREEKANTA PRASAD SAHOO (1)	17668/2025
103	D-WP(C)/24399/2025 WP(C)/16916/2025	PRAMOD KUMAR NAYAK MP	PRABODHA CHANDRA NAYAK	17669/2025
104	D-WP(C)/35769/2025 WP(C)/24987/2025	GYANENDRA KUMAR BISWAL MP	RAJESH RANJAN SAHOO	17670/2025
105	D-WP(C)/11164/2023 WP(C)/11164/2023	ABASIKA SANGHA, SECTOR 13, CUTTACK MP	NIROD KUMAR SAHU	17671/2025
106	D-WP(C)/40537/2025 WP(C)/ /	JITENDRA KUMAR BISOYI MP	MADAN MOHAN SWAIN	17672/2025
107	D-WP(C)/40497/2025 WP(C)/27833/2025	ADEPT FLUIDYNE PVT. LTD., PUNE MP	RANJAN KUMAR ROUT	17673/2025
108	D-WP(C)/14534/2023 WP(C)/14534/2023	GOLEKHA CHANDRA BARAL MP	CHITTA RANJAN NANDA	17674/2025
109	D-WP(C)/38103/2025 WP(C)/26101/2025	RAJENDRA SWAIN MP	BANSHIDHAR SATAPATHY	17675/2025
110	D-WP(C)/40545/2025 WP(C)/ /	FERRO ALLOYS CORPORATION LTD., BHADRACHAL MP	ADARSH AGRAWAL	17676/2025
111	D-WP(C)/40494/2025 WP(C)/27840/2025	M/S.TEMPLE ROCK CONSULTANCY PVT. LTD. MP	ANISH BHISHRA	17677/2025
112	D-WP(C)/21777/2025 WP(C)/15050/2025	PRADIP KUMAR SAMAL MP		17678/2025
113	D-WP(C)/40557/2025 WP(C)/27928/2025	RAMESH BHOI MP	MITHUN DAS	17679/2025
114	D-WP(C)/7469/2017 WP(C)/7469/2017	THE REGISTRAR JUDICIAL, ORISSA HIGH COURT MP	ANUPAM CHAUDHRY	17680/2025
115	D-WP(C)/33949/2025 WP(C)/23547/2025	DEBASMITA PAHI MP		17681/2025
116	D-WP(C)/40562/2025 WP(C)/ /	VIJAY GOEL MP	ASWINI KUMAR DASH	17682/2025
117	D-WP(C)/52137/2024 WP(C)/31811/2024	MANINI NAYAK MP	MANAS KUMAR CHAND	17683/2025
118	D-WP(C)/40563/2025 WP(C)/ /	UNION OF INDIA MP	HANU BHASHKAR	17684/2025
119	D-WP(C)/40564/2025 WP(C)/ /	M/S. TARINI MINERALS PVT. LTD., SUNDERGARH MP	ANISH KUMAR DASH	17685/2025
120	D-WP(C)/40552/2025 WP(C)/ /	GAJABANDH G.P.L.F MP	RAJIV KUMAR MAHANTA	17686/2025

121	D-WP(C)/40567/2025 WP(C)/ /	PRADIPTA KUMAR PRAHALLADA SWAINSRIMAN ARPIT MOHANTY MP		17687/2025
122	D-WP(C)/40569/2025 WP(C)/ /	SASMITA DAS MP	HAREKRUSHNA MALIK	17688/2025
123	D-WP(C)/40558/2025 WP(C)/27922/2025	JOTIR MAYANANDA SAHOO MP	MANOJ PANIGRAHI	17689/2025
124	D-WP(C)/16484/2021 WP(C)/16484/2021	VISHAL SINGHAL MP	NAVEEN KUMAR	17690/2025
125	D-WP(C)/29640/2025 WP(C)/20659/2025	ABHIJIT MOHANTY MP	SUKANTA KUMAR DALAI	17691/2025
126	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT. MP		17692/2025
127	D-WP(C)/40560/2025 WP(C)/ /	DIVISIONAL RAILWAY MANAGER EAST COAST MP	CONSTARATH SWANKAR MOHAPATRA, S.P.C	17693/2025
128	D-WP(C)/40577/2025 WP(C)/27925/2025	PRAVAT CHANDRA BEHERA MP	GHANASHYAM MUDULI	17694/2025
129	D-WP(C)/40587/2025 WP(C)/ /	PRAGATI BLOCK LEVEL FEDERATION RFS, MP	SUBBIADANGRAHOU TRAY	17695/2025
130	D-WP(C)/40585/2025 WP(C)/ /	MAA BARAL DEVI GRAM PANCHAYAT LEVEL MP	FEDERATION, KANDHAMAL	17696/2025
131	D-WP(C)/40586/2025 WP(C)/ /	MUKUNDAPUR GRAM PANCHAYAT LEVEL MP	FEDERATION, RAYTRAGADA	17697/2025
132	D-WP(C)/40581/2025 WP(C)/ /	M/S SANJAY JAISWAL MP	KANANBALA ROY CHOUDHURY	17698/2025
133	D-WP(C)/40590/2025 WP(C)/ /	PIPILIGUDA GRAM PANCHAYAT LEVEL MP	FEDERATION, RANGRDX	17699/2025
134	D-WP(C)/40583/2025 WP(C)/ /	AKSHAYA KUMAR MOHAPATRA MP	KANANBALA ROY CHOUDHURY	17700/2025
135	D-WP(C)/40595/2025 WP(C)/ /	RIYANKA JENA MP	ANUPAM RATH	17701/2025
136	D-WP(C)/40604/2025 WP(C)/ /	RAJESH KHANDELWAL MP	SAILAZA NANDAN DAS	17702/2025
137	D-WP(C)/40600/2025 WP(C)/ /	AFSANA PERWEEN MP	SURYA PRATAP DEO	17703/2025
138	D-WP(C)/40607/2025 WP(C)/ /	M/S BHUBANESWAR HATCHERIES PRIVATE MP	TECHNITAN, BSR PATTANAIAK	17704/2025
139	D-WP(C)/37848/2025 WP(C)/25779/2025	SUVENDU KUMAR SAHOO MP	UPENDRA KUMAR SAMAL, ASHOK DAS	17705/2025
140	D-WP(C)/37286/2025 WP(C)/27064/2025	DR.ABHISEK UPADHYAY MP	IN PERSON	17706/2025
141	D-WP(C)/25291/2025 WP(C)/17607/2025	CHIRA KUMAR PATI MP	SUVASHISH PATTANAIAK	17707/2025
142	D-WP(C)/40615/2025 WP(C)/ /	PURNA CHANDRA BARIK MP	LALIT KUMAR MAHARANA	17708/2025
143	D-WP(C)/40616/2025 WP(C)/ /	M/S.MAA MANGALA MOTORS, SUNDERGARH MP	CHHITA RANAJAN DAS	17709/2025
144	D-WP(C)/40620/2025 WP(C)/ /	PRANAB KUMAR SAMAL MP	FALGUNI RAJGURU MOHAPATRA	17710/2025
145	D-WP(C)/40621/2025 WP(C)/ /	PRASANNA KUMAR MOHARANA MP	SAIBRATA RATH	17711/2025
146	D-WP(C)/40622/2025 WP(C)/ /	MANAS RANJAN SAHU MP	ASIT KUMAR DASH	17712/2025